

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY SIXTH SESSION)

No. 5612]

MONDAY, APRIL 4, 2022

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 4th April, 2022**

11-00 a.m.

1. Oath or Affirmation

The following Members made and subscribed oath/affirmation and took their seats in the House:—

ASSAM

1. Shri Pabitra Margherita
2. Shri Rwngrwa Narzary

KERALA

3. Shrimati Jebi Mather Hisham
4. Shri Sandosh Kumar
5. Shri A. A. Rahim

NAGALAND

6. Shrimati S. Phangnon Konyak

11-05 a.m.

2. **Papers Laid on the Table**

The following papers were laid on the Table:—

1. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2021-22.

2. A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 112 (E), dated the 14th February, 2022, publishing the Aircraft (Carriage of Dangerous Goods) (Amendment) Rules, 2022, under Section 14A of the Aircraft Act, 1934 alongwith explanatory note.

3. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Forty-ninth Annual Report and Accounts of the Mineral Exploration Corporation Limited (MECL), Nagpur, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

4. A copy each (in English and Hindi) of the following papers:—

(i)(a) Twenty-ninth Annual Report and Accounts of the MSME-Tool Room (Central Tool Room and Training Centre), Bhubaneswar, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(ii)(a) Annual Report and Accounts of the MSME-Technology Centre (Indo Danish Tool Room), Jamshedpur, Jharkhand, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (iii)(a) Annual Report and Accounts of the MSME-Tool Room (Central Tool Room and Training Centre), Kolkata, West Bengal, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv)(a) Annual Report and Accounts of the MSME-Technology Centre (Tool Room and Training Centre), Guwahati, Assam, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v)(a) Annual Report and Accounts of the MSME-Technology Centre (Indo German Tool Room), Aurangabad, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi)(a) Twenty-ninth Annual Report and Accounts of the MSME-Technology Centre (Indo German Tool Room), Indore, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vii)(a) Twenty-ninth Annual Report and Accounts of the MSME-Tool Room (Indo German Tool Room), Ahmedabad, Gujarat, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (viii)(a) Annual Report and Accounts of the MSME-Technology Centre (Central Tool Room), Ludhiana, Punjab, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ix)(a) Annual Report and Accounts of the MSME-Tool Room (Central Institute of Hand Tools), Jalandhar, Punjab for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (x)(a) Fifty-first Annual Report and Accounts of the MSME-Tool Room (Central Institute of Tool Design), Hyderabad, Telangana, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xi)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Institute for Design of Electrical Measuring Instruments), Mumbai, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xii)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Electronics Services and Training Centre), Ramnagar, Uttarakhand, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiii)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Process and Product Development Centre), Agra, Uttar Pradesh for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiv)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Process cum Product Development Centre), Meerut, Uttar Pradesh for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xv)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Centre for the Development of Glass Industry), Firozabad, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xvi)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Fragrance and Flavour Development Centre), Kannauj, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (xvii)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Central Footwear Training Institute (CFTI)), Agra, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xviii)(a) Annual Report and Accounts of the MSME-Technology Development Centre (Central Footwear Training Institute (CFTI)), Chennai, Tamil Nadu, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xix)(a) Annual Report and Accounts of the MSME-Technology Centre Bhiwadi, Haryana, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xx)(a) Annual Report and Accounts of the MSME-Technology Centre Bhopal, Madhya Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxi)(a) Annual Report and Accounts of the MSME-Technology Centre Rohtak, Haryana, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (xxii)(a) Annual Report and Accounts of the MSME- Technology Centre Pudi (Visakhapatnam), Andhra Pradesh for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxiii) Memorandum of Understanding between the Government of India (Ministry of Micro, Small and Medium Enterprises) and the National Small Industries Corporation Limited (NSIC), for the year 2021-22.

5. A copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:-

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| 1. | Statement No. XXIX | Two Hundred and Twenty Eighth, 2013 |
| 2. | Statement No. XXVII | Two Hundred and Thirty Second, 2014 |
| 3. | Statement No. XXI | Two Hundred and Thirty Eighth, 2016 |
| 4. | Statement No. XX | Two Hundred and Thirty Ninth, 2016 |
| 5. | Statement No. XVIII | Two Hundred and Fortieth, 2016 |
| 6. | Statement No. XII | Two Hundred and Forty Seventh, 2018-19 |
| 7. | Statement No. X | Two Hundred and Forty Ninth, 2019 |
| 8. | Statement No. X | Two Hundred and Fiftieth, 2019 |
| 9. | Statement No. IX | Two Hundred and Fifty First, 2020 |
| 10. | Statement No. VIII | Two Hundred and Fifty Third, 2021 |
| 11. | Statement No. VI | Two Hundred and Fifty Fourth, 2021 |
| 12. | Statement No. II | Two Hundred and Fifty Fifth, 2021 |
| 13. | Statement No. II | Two Hundred and Fifty Sixth, 2022 |

6. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Oil Industry (Development) Act, 1974:—

- (a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

7. A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under Section 58 of the Delhi Development Act, 1957:-

- (1) S.O. 1022 (E), dated the 8th March, 2022, publishing fixation of use conversion charges for Mixed Use/Commercial Use of Premises and Shop-cum-residence plots/Complexes later designated as LSCs.
- (2) S.O. 1023 (E), dated the 8th March, 2022, publishing fixation of rates to be applied for enhanced FAR for residential properties, Coop. Group Housing, Mixed Use/Commercial streets and commercial properties (excluding hotel and parking plots) arising out of MPD 2021.

8. A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under sub-section (2) of Section 32 of the Metro Railways (Construction of Works) Act, 1978:-

- (1) S.O. 1168 (E), dated the 16th March, 2022, adding to the Schedule to the said Act, the metro alignment of metro line 10 Aerocity to Tughlakabad, metro line 8 extension from Janakpuri West to R.K. Ashram Marg, metro line 7 extension from Mukundpur (Majlis Park) to Maujpur in respect of the National Capital Region in National Capital Territory of Delhi.
- (2) S.O. 1169 (E), dated the 16th March, 2022, adding to the Schedule to the said Act, the metro alignments of Mumbai Metro Rail Project Metro Line-4A, Metro Line-7A, Metro Line-9, Metro Line-10, Metro Line-11 and Metro Line-12 in respect of the metropolitan area of Mumbai.

9. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, Lakshadweep, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

10. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Administration Reports of the Cantonment Boards, New Delhi, for the year 2020-21.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) Memorandum of Understanding between the Government of India, (Department of Defence Production, Ministry of Defence) and Hindustan Aeronautics Limited (HAL) Bengaluru, for the year 2021-22.
- (iii) Memorandum of Understanding between the Government of India, (Department of Defence Production, Ministry of Defence) and BEML Limited Bengaluru, for the year 2021-22.

11-06 a.m.

3. Message from Lok Sabha — Reported and Government Bill laid on the Table

I. Secretary-General reported to the House a message from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 1st April, 2022, passed the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022.

II. A copy of the said Bill, as passed by Lok Sabha, was laid on the Table.

11-07 a.m.

4. Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes

Shrimati Kanta Kardam laid on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2021-22):-

- (i) Twelfth Report on Action Taken by the Government on the recommendations contained in the Fourth Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Ways and means to ensure reservation for SCs and STs in the light of Privatisation, outsourcing of work and contractual employment in Government Services, PSUs and Autonomous Bodies – in special reference to Prasar Bharati';
- (ii) Thirteenth Report on 'Reservation for Scheduled Castes and Scheduled Tribes in Central Public Sector Undertaking with special reference to Power Grid Corporation of India Limited'; and
- (iii) Fourteenth Report on 'Reservation for Scheduled Castes and Scheduled Tribes in Life Insurance Corporation of India (LIC)'.

11-08 a.m.

5. Statement by Minister

Shri Bhanu Pratap Singh Verma, Minister of State in the Ministry of Micro, Small and Medium Enterprises, laid on the Table, a Statement (in English and Hindi) regarding status of implementation of recommendations contained in the Three Hundred and Twelfth Report of the Department-related Parliamentary Standing Committee on Industry on Action Taken by the Government on the recommendations/ observations contained in its Three Hundred and Eighth Report on "Impact of COVID-19 Pandemic on MSME Sector and Mitigation Strategy adopted to Counter it" pertaining to the Ministry of Micro, Small and Medium Enterprises.

11-09 a.m.

6. Information to the House - Time allotment by Business Advisory Committee

Shri V. Muraleedharan, Minister of State in the Ministry of External Affairs and Ministry of Parliamentary Affairs, informed the House that the Business Advisory Committee at its meeting held on the 1st April, 2022 had tentatively allocated time, as under, for the Government Legislative Business and that if the House agrees, the suggested time allocated to the Bills may be accepted:—

<u>BUSINESS</u>	<u>TIME ALLOTTED</u>
I. Consideration and passing of the Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021, as passed by Lok Sabha.	Two Hours
II. Consideration and passing of the Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities Amendment) Bill, 2022, after its introduction.	Three Hours

The House agreed to the above-said time allotment.

*11-11 a.m.

The House adjourned and re-assembled at 12-00 Noon.

12-00 Noon.

7. Starred Questions

Starred Question No. 331 was orally answered. Answers to remaining Starred Question Nos. (332 to 345) were laid on the Table.

* From 11-10 a.m. to 11-11 a.m., some points were raised.

8. Unstarred Questions

Answers to Unstarred Question Nos. 3521 to 3680 were laid on the Table.

12-04 p.m.

The House adjourned and re-assembled at 2-00 p.m.

§2-05 p.m.

9. Discussion on the Working of the Ministry of Labour and Employment

Shri Bhupender Singh Yadav, Minister of Environment, Forest and Climate Change and Minister of Labour and Employment, had not commenced his speech while replying to the discussion on the working of the Ministry of Labour and Employment, raised by Shri M. Shanmugam, on the 30th of March, 2022.

(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House.)

1. Shrimati Chhaya Verma
2. Shri Pradeep Tamta
3. Shri Akhilesh Prasad Singh
4. Dr. Amee Yajnik
5. Shri G.C. Chandrashekhar
6. Dr. L. Hanumanthaiah
7. Shri Syed Nasir Hussain
8. Shri Rajmani Patel
9. Shri Kumar Ketkar
10. Shrimati Phulo Devi Netam
11. Shri Digvijaya Singh
12. Shri Neeraj Dangi
13. Shrimati Rajani Ashokrao Patil

§ From 2-00 p.m. to 2-05 p.m., some points were raised.

14. Shrimati Jebi Mather Hisham
15. Shri Md. Nadimul Haque
16. Shrimati Shanta Chhetri
17. Shri Subhasish Chakraborty
18. Shri Abir Ranjan Biswas
19. Dr. Santanu Sen
20. Shrimati Mausam Noor
21. Ms. Sushmita Dev
22. Shri R.S. Bharathi
23. Shri M. Shanmugam
24. Shri M. Mohamed Abdulla
25. Shri Sandosh Kumar
26. Shri A. A. Rahim
27. Shri Vishambhar Prasad Nishad
28. Shri Binoy Viswam

Due to disruptions in the proceedings of the House, 14 Matters to be Raised with Permission (Zero Hour Submissions) and 5 Special Mention Notices permitted by the Chairman, as detailed below on matters of public importance, could not be taken up.

I. Matters raised with Permission

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| 1. | Shri Harnath Singh
Yadav | Concern over denial of OBC status to candidates residing in Delhi since 1993. |
| 2. | Dr. M. Thambidurai | Demand for installation of statue of Dr. M. G. Ramachandran at the entrance of Chennai Central MGR Railway Station. |
| 3. | Shri M. Mohamed
Abdulla | Change in examination centres for Term-II of class 10 Board examinations under Central Board of Secondary Education (CBSE). |
| 4. | Shri Sukhendu Sekhar
Ray | Demand for signboards in Bengali language alongwith English and/or Hindi of all Central Government establishments and Metro Rail Stations in West Bengal. |

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| 5. | Shrimati Mamata Mohanta | Issue of Similipal Wildlife Sanctuary. |
| 6. | Prof. Manoj Kumar Jha | Need to change election laws to make political parties accountable for their election manifesto. |
| 7. | Shri Kanakamedala Ravindra Kumar | Demand to establish Central Government offices including C&AG and RBI regional office at Amaravati in Andhra Pradesh. |
| 8. | Shri G.K. Vasani | Need to re-introduce manual privilege passes for railway employees. |
| 9. | Shrimati Priyanka Chaturvedi | Need to amend certain provisions of Hindu Succession Act to address gender inequality. |
| 10. | Shri Rajmani Patel | Demand to restore rail connectivity to Scheduled Tribe dominated Dabhaura village in Rewa District of Madhya Pradesh. |
| 11. | Shri Md. Nadimul Haque | Demand for confirmation of date for restoration of <i>Haj yatra</i> 2022. |
| 12. | Shrimati Roopa Ganguly | Concern over delay in the process to convert Alipore Correctional Home/ Presidency jail into Museum. |
| 13. | Shri Sujeet Kumar | Concern over non-appointment of teaching staff in Central University of Odisha in Koraput. |
| 14. | Shri M. Shanmugam | Need to ratify various core conventions of International Labour Organization by India. |

II. Special Mentions

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| 1. | Shrimati Phulo Devi Netam | Concern over sub-standard construction by National Building Construction Corporation Limited (NBCC) in Gurugram. |
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| 2. | Shri Anil Desai | Concern over issuance of fake Covid death certificates for claiming ex-gratia assistance. |
| 3. | Shri Jairam Ramesh | Concern over likely amendments to the Ancient Monuments and Archaeological Sites and Remains Act, 2010. |
| 4. | Shri Abir Ranjan Biswas | Concern over disbursal of loans without customers consent. |
| 5. | Shri John Brittas | Demand for recognition of Railways Trade Unions by secret ballot. |

^v2-07 p.m.

The House adjourned till 11-00 a.m. on Tuesday, the 5th April, 2022.

P. C. MODY,
Secretary-General

^v From 2-06 p.m. to 2-07 p.m., some points were raised.